## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/44/ (IB)/2017

NAME OF THE PETITIONER(S)

: SPX FLO TECHNOLOGY INDIA PVT LTD

NAME OF THE RESPONDENT(S)

: ORCHID CHEMICALS PHARMACEUTICALS LTD

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

H.R. PREETHI

AR Advocate for petitioner W.R.

NANCHELL J. RAJKUM AR

## **ORDER**

Counsel representing both the parties are present. Both the counsel stated that they are proposing the terms of settlement for paying the outstanding debt in instalments. Counsel for respondent sought time for filing memo giving the payment schedule. Counsel for petitioner reported no objection for granting time to the respondent. Time enlarged at request. Put up on 18.07.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)